

12.03½ hrs.

COMMITTEE ON PRIVATE MEMBERS  
BILLS AND RESOLUTIONS*Fiftieth Report*

[English]

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Fiftieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.04 hrs.

## PUBLIC ACCOUNTS COMMITTEE

[English]

*Hundred and Tenth to Hundred and  
Fifteenth Reports*

SHRI AMAL DATTA (Harbour Diamond) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and Tenth Report on Union Excise Duties—Fraudulent Procurement of Central Excise stamps by match factories.
- (2) Hundred and Fourteenth Report on Extra expenditure due to delay in development of an equipment.
- (3) Hundred and Eleventh Report on Customs Receipts—Short levy due to misclassification - Wollen Waste or Wool on Action taken on 55th Report (8th Lok Sabha).
- (4) Hundred and Twelfth Report on Excessive procurement of cameras—Inadequate utilisation on Action taken on 74th Report (8th Lok Sabha).
- (5) Hundred and Thirteenth Report on Union Excise Duties—Non-levy of duty on products captively consumed—Cellulose Xanthate on Action taken on 77th Report (8th Lok Sabha).

- (6) Hundred and Fifteenth Report on Loss of revenue due to non-revision of rentals on Action taken on 21st Report (8th Lok Sabha).

COMMITTEE ON PUBLIC  
UNDERTAKING*Thirty-eighth Report*

[English]

SHRI VAKKOM PURUSHOTHAMAN (Alleppey) : I beg to present the Thirty-eighth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Twenty-ninth Report on Indian Drugs and Pharmaceuticals Limited.

12.05 hrs.

STATEMENT CORRECTING ANSWER  
TO S. Q. NO. 17 DATED 1.3.1988  
RE. PROVISION OF TELEX  
FACILITIES FOR BLOCK  
HEAD QUARTERS.

[English]

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : In reply to Lok Sabha starred Question No. 117 replied on 1.3.88 regarding provision of Telex facilities for block Head Quarters the minimum number of Telex demands for opening a telex exchange was given as 6 instead of '4' which was a typographical error.

“As investigation had to be made to find out how the typographical error has happened between the draft reply and the final reply, there has been some delay with reference to the prescribed limit, which is regretted.”

The inconvenience caused is very much regretted.